

Raja Ram & Others

v.

Union of India & Another

(Supreme Court Of India)

HON'BLE DR. JUSTICE B.S. CHAUHAN HON'BLE MR. JUSTICE J.
CHELAMESHWAR

Civil Appeal No. 4620 Of 2009 With C.A. No. 4622, 4624, 4623 Of 2009,
Slp(C) No. 18981, 18982, 18983 & 18984 Of 2004 | 28-03-2014

Dr. B.S. Chauhan, J.–

1. In View of the Judgment in civil Appeal No.6251 of 2010, the above said appeals and special leave petitions are accordingly dismissed.